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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.385/BB/2018	For final hearing	Sec 252(3)	M/s Azure HRD Pvt Ltd	I Raghavan PCS	ROC	ROC report received

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s :

Shobha Pishhe
CSHOBHA PISHE

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RESPONDENT/s :

ORDER

Heard Ms. Shobha Pishhe, Learned proxy Counsel for Petitioner.

She has submitted copy of some agreements/contracts signed by them during the year 2017-18, in the Court.

Order reserved.

Ashok
Member (T)

Raghavan
Member (J)

Balaji

Balaji